

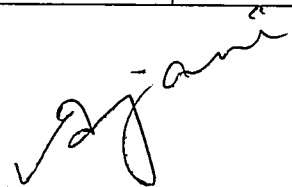
**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI**

DUTY ROSTER FOR THE MONTH DECEMBER, 2022

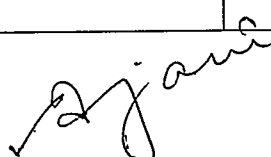
The following Ld. ACMMs and the undersigned posted at Rouse Avenue Court Complex, shall work as Duty Magistrate on the dates noted against their names *relating to all cases triable by courts of magistrate initiated by the CBI, as well as for the work related to designated courts for trying the cases pertaining to MP/MLAs.*

It is enjoined upon the Duty Magistrate to attend all urgent matters including remand work, search warrants. The Duty Magistrate deputed for holidays, Second Saturday and Sundays etc. shall look after the cases of CBI, warrants of arrest, transit remand, issued by the authorities beyond Delhi etc. He/she shall also dispose off all other matters not specifically mentioned herein, including recording of statement u/s.164 Crpc.

Sl. No.	Name of Ld. Duty Magistrate	Day of duty (working day)	Sunday/Holiday	Court Room No.
01.	Ms. Anjani Mahajan, CMM. Residential Address:- H.No.- X-6A First Floor Hauz Khas, New Delhi.		(18.12.2022)	201
02.	Ms. Vidhi Gupta Anand, ACMM-01 Residential Address:- B-123, Top Floor, Nirman Vihar, Delhi-110092	02.12.2022 03.12.2022 19.12.2022 20.12.2022 22.12.2022	(04.12.2022, 25.12.2022, 26.12.2022)	203



03.	Mr. Deepak Kumar II, ACMM-02 Residential Address:- 778, Type-08, R.K. Puram, New Delhi	07.12.2022 09.12.2022 12.12.2022 17.12.2022	(10.12.2022, 11.12.2022, 27.12.2022)	205
04.	Mr. Vaibhav Mehta, ACMM-03 Residential Address:- H.No. 5639/40, Basti Harphool Singh Sadar Thana, Sadar Bazar, Delhi-06	01.12.2022 23.12.2022 24.12.2022	(28.12.2022, 29.12.2022, 30.12.2022, 31.12.2022)	502
05.	Mr. Harjeet Singh Jaspal, ACMM-04 Residential Address:- B-801, Judicial Officer's Resd. Complex, Sec.- 26, Rohini, Delhi-110052	05.12.2022 06.12.2022 08.12.2022 13.12.2022 14.12.2022 15.12.2022 16.12.2022 21.12.2022		503


(Anjani Mahajan)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex,
New Delhi

Remarks:

1. The dates which are in bold and underlined, fall on Sunday, Second Saturday and Holidays.
2. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.

3. Duty magistrates are advised not to proceed on leave or remain absent on the day they are deputed as Duty Magistrate except under exceptional circumstances or emergencies. In case of an emergency or unavoidable circumstances, if a Duty MM must proceed on leave, he/she shall send a formal request in advance for change of duty with the consent of an ACMM agreeing to perform duty in his/her place, in the office of undersigned.
4. The bail/urgent applications shall directly be filed in the concerned Court of CMM/ACMMs wherein the charge sheet has already been filed./ FIR has already been assigned as the case may be.
5. All miscellaneous applications other than bail applications as mentioned in circular no.20022-20070-C/Bail & Filing/RADC/2022 Dated 12.07.2022 , issued by Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi), be filed directly at the Filing counter.
6. Officers will be available physically in court room till duty hours.
7. The Officials who actually performed duty with Presiding Officers on Sunday/holidays shall be entitled for compensatory leave, as per rules.
8. The Official email IDs of readers of concerned courts are provided hereunder.

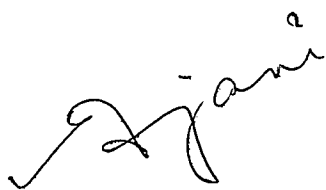
Sl. No.	Officer name/court	e-mail ID
1.	Ms. Anjani Mahajan, CMM	Readercmmradc@gmail.com
2.	Ms. Vidhi Gupta Anand, ACMM-01	Readeracmm01radc@gmail.com
3.	Mr. Deepak Kumar II, ACMM-02	Readeracmm02radc@gmail.com
4.	Mr. Vaibhav Mehta, ACMM-03	Readeracmm03radc@gmail.com
5.	Mr. Harjeet Singh Jaspal, ACMM-04	Readeracmm04radc@gmail.com


 (Anjani Mahajan)
 Chief Metropolitan Magistrate
 Rouse Avenue Court Complex
 New Delhi

Order No. CMM/RADC/DR/2022 119879 to 11206D Dated, 29/11/2022

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs), Delhi.
3. The Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The Ld. ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- ✓ 8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the court of undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Ld. Secy. DLSA, RADC./New Delhi.


**Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi**